

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-2210/91]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 1989-90. [Placed in Library. See No. LT-2211/91]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Carpet Export Promotion Council, for the year 1989-90 [Placed in Library. See No. LT-2212/91]

Annual Report and Annual Accounts of the Delhi Urban Art Commission, New Delhi for the year 1989-90.

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): Mr. Speaker, Sir, I beg to lay on the Table of the House:-

(1) A copy of the Annual Report

(Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1989-90 under section 19 of the Delhi Urban Art Commission Act, 1973.

(2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1989-90 together with Audit Report thereon under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973. [Placed in Library See No. LT-2213/91]

11.17 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirteenth Report

[*Translation*]

SHRI KIRPAL SINGH (Amritsar) : Mr. Speaker, Sir, I beg to present the thirteenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

11.17 1/2 hrs.

ELECTION TO COMMITTEE

Central Advisory Board of Education

[*English*]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): Sir, I beg to move :

"That in pursuance of para 5 of the Ministry of Human Resource Develop-